

**Reg. Preparing Coastal Zone Management Plan considering the development of Coastal Panchayats and to publish the CRZ Notification to protect the coastal population in Kerala, particularly, Kollam.**

**SHRI N. K. PREMACHANDRAN (KOLLAM):** Thank you hon. Chairman, Sir, for affording me this opportunity to raise a very serious matter of urgent public concern as far as my State Kerala is concerned.

Sir, this is a matter with respect to the Coastal Zone Management Plan to be provided by the State Governments. The Coastal Zone Management Plan is one of the essential pre-requirements so as to implement the amendments in the Coastal Regulation Zone Notification 2019. The coastal area people, especially, the fishermen community in my State, are finding it very difficult to construct the houses even for their livelihood. They are finding it very difficult to continue their lives in the coastal areas because of this Coastal Regulation Zone Plan. It is quite unfortunate to note that the State Government has not completed the process of preparing the Coastal Zone Management Plan. Even the people's representatives have not been taken into confidence in preparing the Coastal Zone Management Plan. In my constituency, most of the coastal area villages are more than that of the urbanised panchayats. They have not been taken into consideration in the draft plan preparation. The draft plan is prepared without considering the development of the coastal panchayats. The coastal panchayats in my constituency in particular and the State of Kerala in total are much more developed than the municipalities and corporations which are falling under the urban zone.

Hence, it is highly necessary to prepare a plan considering the development of coastal panchayats. It is highly necessary to publish the CRZ Notification considering the aforesaid facts to protect the coastal population in Kerala, particularly, Kollam, my Lok Sabha Constituency. If the 2019 Notification of coastal regulation has to be made effective, the Coastal Zone Management Plan has to be issued by the State Government. So, I urge upon the Government of India to intervene in this matter in the interest of coastal fishermen and the people living in the coastal areas by giving a direction to implement the Notification by preparing the Coastal Zone Management Plan. Thank you very much, Sir.